-933. [Trans/erred to the 5th March, 1981.]

Development Plan of Hauzrani Village

- 934. KRISHNA SHRI MOHAN BHAMIDIPATI: Will the Minister of WORKS AND HOUSING be pleased to
- (a) the steps so far taken by the D!D.A. to implement the development plan of Hauzrani in South Delhi:
- «.(b) the amount of money spent on each of the schemes under the plan; and
- (c) by when the whole plan is likely to be implemented?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that the water-supply lines, roads and already exist in this village. The work relating to the repair/im-provement of roads/drains is being taken up shortly. The sewerage work is i_r, progress.

- (b) Rs. 1.50 lakhs on sewerage up to January, 1981.
- _(c) By the end of the year.

Hooliganism at the Farewell Function Of Delhi Public School, Mathura Road

- ■935. SHRI R. RAMAKRISHNAN: Will the Minister of EDUCATION be pleaded to
- (a) whether Government are aware of the fact that on 6th February, 1981 at the time of the function of bidding farewell to 12th class students, a number of students of the Delhi Public School, Mathura Road, New Delhi got drunk and behaved in the most objectionable and indecent manner, molesting girl students, beatir g up a teacher, breaking of glass panes etc.; and
- (b) if so, what are the details thereof and what steps Government propse to take to prevent such incidents in future in educational institutions?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHR1 S. B. CHAVAN): (a) and (b) According to information furnished by the Delhi Administration, no incident of molestation of girls or beating up/. manhandling of teacher occurred in the Delhi Public School on 6-2-81 when a special assembly was held to maTk the handing over/taking over of the school flag and the House flag in accordance with the established tradition of the school. However, some students of the commerce class, not being happy about the working of the Commerce Department, went to the Office of the Head of the Department to represent their grievances. The teacher concerned was not available. Some of the students became impatient and broke a few window panes. Suitable action is being taken against the concerned students.

Utilisation of lake water for drinking purposes

930. SHRI ABDUL REHMAN SHEIKH: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government are aware that in most parts of the rural areas in the country need for drinking water is met by utilising lake waters wherever these exists;
- (b) whether Government are also aware of the growing pollution of lake waters due to industrial and other waste posing grave danger to the health of the rural people using the water; and
- (c) if so, whether Government have made any survey with regard to the growing pollution of lake waters in the country, and if so, the results thereof and the steps proposed to be taken by Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): and (b) Yes, Sir.